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ITEM NO.62

REGISTRAR COURT.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 578 OF 2011

BEFORE THE REGISTRAR S.G. SHAH

DINESH

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date: 09/10/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Malhotra,Adv.

For Respondent(s)

Mr. Ramesh Kumar, Adv.

Mr. Kamal Mohan Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the appellant.

In the interest of justice, appellant may file additional documents before 7.12.2012.

The learned Advocate, Mr. Ramesh Kumar, appearing on behalf of Mr. Kamal Mohan Gupta, Advocate-on-Record for the respondent confirms that no additional documents are to be filed.

(S.G. SHAH)
REGISTRAR

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